

1956, are not paid salaries in cash but instead they get free transport, commission in the form of surcharge on contracts, commission on goods given for sale to their favourites, commission on insurance and construction of buildings and procurement of stores and machinery; and

(b) if so, the steps being taken by Government to end these malpractices?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). Public companies or private companies which are subsidiaries of public companies have to statutorily seek the approval of Government to the appointment or reappointment of the Managers and/or their remuneration in certain types of cases. Government has not received for approval any proposals from companies where Managers were proposed to be paid remuneration by the companies in the manner referred to by the Hon'ble Members instead of salaries in cash. As to the other types of cases where no approval of Government is required to the appointment and/or remuneration of the Manager, the possibility of such undesirable practice does exist. Government has, however, no general information as to the prevalence of such undesirable practices, but Government does enquire into the specific instances when such cases come to their notice.

Purchase of Staff Cars

***592. Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) the number of staff cars purchased for various Ministries and Departments of the Government of India during the past three years and the cost thereof;

(b) the number of them which were imported and the foreign exchange involved in their import; and

(c) the circumstances under which these imported cars were purchased in preference to indigenous products?

The Minister of Planning (Shri B. R. Bhagat): (a) 38 staff cars were purchased by the several Ministries/Departments during 1961-62, 1962-63 and 1963-64 at a total cost of Rs. 8.52 lakhs.

(b) 13 of these were imported second-hand cars purchased on rupee payment from the State Trading Corporation—no foreign exchange being involved.

(c) The cars were already available within the country. The question of preference over indigenous products does not arise.

National Planning Council

***593.** { **Dr. L. M. Singhvi:**
Shri D. J. Naik:
Shri C. M. Kedaria:
Shri Balmiki:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the National Planning Council has been constituted to advise the Planning Commission on various problems;

(b) if so, the basis on which it has been constituted and why no Member of Parliament has been associated with this Body; and

(c) what would be the functions and responsibilities of this Council?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes, Sir.

(b) and (c). The Council has been constituted as a small body of specialists who will work in close and continuous association with the Planning Commission. The members have been selected on the basis of their specialisation in particular fields.

The Council will arrange studies by its members, individually or in committees, of such problems as may

be suggested by the Planning Commission or by the members of the Council. The Committees may co-opt other specialists for study of any particular problem. The Council may also meet as a body from time to time to discuss the reports prepared by its members.

Indian Tax Experts to Visit U.S.A.

*594. { **Shri P. C. Borooah;**
Shri Yashpal Singh;
Shri Bhagwat Jha Azad;

Will the Minister of Finance be pleased to state:

(a) whether an Indian official team of tax experts left for U.S.A. in March this year;

(b) if so, whether the trip is being sponsored by the U.S. Agency for International Development;

(c) if so, for what specific purpose; and

(d) whether another official delegation of tax experts is to be sent to Washington in April next and if, so, the object of its visit?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) Yes, Sir.

(b) The trip has been sponsored by Government of India in collaboration with the U.S. Agency for International Development.

(c) For training in the fields of speedy assessment and collection of taxes and on matters relating to the administration of direct taxes.

(d) No.

Grants to Andhra Pradesh

1511. **Shri Kolla Venkaiah:** Will the Minister of Finance be pleased to state the amount of loans and grants given to the Govt. of Andhra Pradesh under the various Centrally Sponsored Schemes during 1963-64 and 1964-65 (so far)?

The Minister of Finance (Shri T. T. Krishnamachari): The information is being collected and will be laid on the table of the House.

International Conference on Family

1512. { **Shri Ram Harkh Yadav;**
Shri Murlī Manohar;

Will the Minister of Health be pleased to state:

(a) whether the Organisers of the Family Planning Association of India are holding an International Conference on the family in India in 1966;

(b) if so, the aims and objects and the venue and date of the conference; and

(c) the assistance Government propose to render in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) Yes. A proposal has been received from the Family Planning Association of India to hold an International Conference, sponsored by the International Union of Family Organisation, in India in 1966.

(b) The International Conference on Family is proposed to be held in November, 1966 and the main aim of the Conference is enrichment of marriage and family life and thus promoting the wider aims of family planning works. The venue of the conference has not been decided.

(c) The proposal is under consideration.

केन्द्रीय सरकारी स्वास्थ्य सेवा योजना के अन्तर्गत डाक्टरी प्रमाण-पत्रों का विद्या जाना

1513. **श्री जगदेव सिंह सिद्धान्ती :** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकारी स्वास्थ्य सेवा योजना के अन्तर्गत केवल सरकारी कर्मचारियों को डाक्टरी